

ADM/7/2020

Office of the
Pri. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Date: 05.08.2020

NOTIFICATION

The IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru is placed in-charge of the court of II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru on 05.08.2020 and 06.08.2020, on account of Smt. G.S Praseela Kumari, II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru proceeding on leave during these two days.



(VENKATESH NAIK T.)

Pri. District & Sessions Judge,
Bengaluru Rural District, Bengaluru
 Pri. District & Sessions Judge
Bangalore Rural District
Bangalore

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